

LOK SABHA

Saturday, 24th August, 1957.

The Lok Sabha met at Eleven
of the Clock.

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Residents of Purana Qila

*1121. { Shri Vajpayee:
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 Shri D. C. Sharma:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to reply given to Unstarred Question No 475 on the 30th May, 1957 and state

(a) the progress made so far with regard to the shifting of residents of Purana Qila, Delhi, and

(b) the locality to which they are being shifted?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Out of about 680 families, 127 families have accepted alternative accommodation in various rehabilitation colonies and have actually shifted. Of the remaining, about 100 families recently expressed their willingness to accept cheap tenements in Lajpatnagar. Allotments have been made to them but they have not yet shifted.

(b) The rehabilitation colonies of Lajpat nagar, Kalka Ji and Malaviya Nagar

Shri Vajpayee: May I know whether it is a fact that the families that have shifted are of Government servants?

Shri Mehr Chand Khanna: I am sorry I have not got the break-up of those families. To me they all are displaced persons.

Shri S. M. Banerjee: May I know whether the land behind Jangpura was not selected with the consent of the Purana Qila refugees, and if so, whether any final decision has been taken to this effect?

Shri Mehr Chand Khanna: To the first part of the question my answer is in the negative, but I will explain the position a little further. We have been trying our best to find alternative site for these displaced persons who are living in Purana Qila. One of the sites suggested to us by the residents was near Jangpura. That land is under the control of the Ministry of Defence and for strategic reasons that land cannot be spared.

Shri S. M. Banerjee: The hon. Minister has just said that some quarters in Lajpat nagar have been allotted to them and about 100 families are to be shifted. May I know whether this Lajpatnagar proposal was rejected by the affected persons and it was even agreed to, by the Government that they will not be shifted to Lajpatnagar in view of the fact that this particular township is not near the place where they are running their business?

Shri Mehr Chand Khanna: I have not been able to follow the question.

Mr. Speaker: Was it against their consent or not? They were nearer the town where they were carrying on business. It was a little away and therefore they made representations and Government also agreed in a way. Is it true?

Shri Mehr Chand Khanna: What I stated was, 127 families have already

shifted. Alternative accommodation has been offered to the rest and another 100 families have accepted alternative accommodation of their own accord. Allotments have been made but actual shifting has not taken place as yet. To the second part of the question, Lajpatnagar is not far away from Purana Qila. It is one of the biggest townships of the Ministry of Rehabilitation fully provided with electricity, water, schools, hospitals and other amenities.

Shri Vajpayee: In view of the fact that the social and economic life of the inmates of the Purana Qila refugee camp is closely connected with the area, may I know whether shifting them away from Purana Qila will not mean dishabilitation once more?

Mr. Speaker: I am not going to allow this argument. Places are constructed temporarily. They are put up at Purana Qila where they find it convenient. Are they to be continued there? This is only a matter of argument. Next question.

Manufacture of 'Pozzolon' Cement

*1122. **Shri M. R. Krishna:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 66 on the 16th July, 1957 and state:

(a) whether the plant set up to manufacture 'Pozzolon' is Indian owned or foreign;

(b) whether 'Pozzolon' cement has been used in the construction of any portion of the Bhakra Dam; and

(c) what is the cost of manufacture and how does it compare with cement?

The Minister of Industry (Shri Manubhai Shah): (a) The plant is Indian owned and has been set up by the Bhakra Nangal Project authorities;

(b) Yes, Sir.

(c) The cost of production of Pozzolon is stated to be Rs. 65 per ton, while loose cement for use in the Bhakra Nangal Project is available at about Rs. 93 per ton.

Shri M. R. Krishna: May I know whether this product has been experimented upon and found suitable to Indian climate by the Indian Standards Institution?

Shri Manubhai Shah: It has been found eminently suitable. To start with, they are having a ten per cent. admixture. They want to go up to 20 per cent.

Shri M. R. Krishna: May I know whether the quantity of Pozzolon produced at Bhakra-Nangal will be solely utilised for the construction there or will it be sent to other parts of the country also?

Shri Manubhai Shah: The present rated capacity is insufficient even for the Bhakra-Nangal Dam. So, the question of sending elsewhere does not arise.

Shri M. R. Krishna: May I know if this is more economical than cement, and if so what steps Government propose to take to fully utilise the shell which is abundantly available at Bhakra-Nangal?

Shri Manubhai Shah: As far as the shell available there, is concerned, the plant put up is for 100 tons per day which will take care of the local requirements, but also we want to extend it to other parts of India as soon as we find that the experiments are very successful.

Shri Heda: May I know whether this product is used by itself or is used in mixture with cement, and if so, what is the proportion?

Shri Manubhai Shah: The proportion, as I said, is ten per cent. It is to be raised to 20 per cent. in course of time.

किसानों के सम्बन्ध में प्रवेश खतबिन्द

*११२३. श्री विभूति मिश्र : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने देश के विभिन्न राज्यों में रहने वाले किसानों के सांस्कृतिक